

(21)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/663/(IB)/2017
NAME OF THE PETITIONER(S) : LLOYD INSULATIONS INDIA LTD
NAME OF THE RESPONDENT(S) : TRIVITRON HEALTHCARE PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1.	K. Shyam Sunder	Counsel for Respondent	K. Shyam Sunder
2.	B. Dhanasekar	" " "	B. Dhanasekar

ORDER

Counsels for both the parties are present. Counsel for the Petitioner filed petition; copy of the same is served to the Counsel for the Corporate Debtor. Counsel for the Corporate Debtor prayed for time to file counter. At request, time is enlarged. Put up on **24.11.2017 at 10.30 A.M.**

- sd -

MEMBER (TECHNICAL)
ghk

- sd -

MEMBER (JUDICIAL)